

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:176
ANSWERED ON:25.07.2005
DESTRUCTION OF FOODGRAINS
Joshi Shri Pralhad Venkatesh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether huge quantity of foodgrains lying in FCI godowns meant for distribution among Below Poverty Line (BPL) families through the fair price shops is getting destroyed for non-lifting of such foodgrains by the concerned State Governments;
- (b) if so, the details thereof, grain-wise and State-wise;
- (c) whether there is any proposal to make such States accountable for the loss;
- (d) if so, the details thereof and by when it is likely to be implemented; and
- (e) the steps being taken to prevent such wastages in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): No, Sir.

(b), (c) & (d): Do not arise.

(e): For preventing foodgrains from damage, the stocks are stored in godowns scientifically. Necessary curative, prophylactic and pest control measures are under-taken and inspection of stocks by trained and efficient quality control officers is carried out periodically.